

from April 1, 2008. However, after reporting of alleged irregularities on the part of auditors of M/s Satyam Computers, RBI have not approved appointment of PWC as statutory auditors in the scheduled commercial banks from the financial year 2009-10.

(e) The provisions of the Chartered Accountants Act, 1949 and the Regulations/Rules framed thereunder are applicable to members and firms of chartered accountants registered with the Institute of Chartered Accountants of India (ICAI). The Act, *ibid*, does not provided for framing of rules or regulation for governing the services of multi-national accounting firms. Therefore, the multinational accounting firms are outside the purview of the ethical and regulatory framework of the ICAI.

#### **Expansion of air services during the Eleventh Plan**

\*176. SHRI SHREEGOPAL VYAS:

SHRI BALAVANT ALIAS BAL APTE:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the expansion of air services during the Eleventh Plan is going on according to any road map or there are some hardships;

(b) if so, the details thereof;

(c) whether priorities have been fixed in the Plan by expanding it to the entire nation;

(d) if so, the details of these priorities for the rest of the Plan period;

(e) whether services of all airlines have been included depending on their capacity;

(f) whether there is any high powered Committee to decide about it; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) and (b) In so far as expansion of air services, the Government has laid down route dispersal guidelines with a view to achieve a better regulation of Air Transport services taking into account the need for air transport services of different regions of the country including North-East region. It is, however, upto the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of route dispersal guidelines issued by Government.

(c) to (g): Does not arise.

#### **Vacant posts in CHCs**

\*177. SHRI ISHWAR SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of percentage of sanctioned posts of specialists lying vacant in various Community Health Centres (CHCs) throughout the country;